

NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

24/2
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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : _____

PETITION NUMBER : TCP/91/(IB)/2017 2 TCP/91/IB/1183/2017.

NAME OF THE PETITIONER(S) : WARTSILA SINGAPORE PVT LTD

NAME OF THE RESPONDENT(S) : TELEDATA MARINE SOLUTIONS LTD

UNDER SECTION : 433 (e)(f)

S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE

REPRESENTATION BY WHOM		

J. CHANDRASEKHARAN

ESR

AMALARAJ S. PERUMIYASWAMY

Counsel for

Petitioner

J. Anand

ORDER

Counsel for the petitioner present. The petitioner is directed to file an affidavit as per Section 9 (3) (b) of the IB Code, 2016 along with the bank statement. He is also directed to issue notice to the counsel on record and file the proof of the same in the next date of hearing. Registry is directed to issue notice to the respondent. Put up on **06.07.2017** at **02.30 P.M.**


(Ch. Md. Sharief Tariq)
Member (Judicial)

PAM


(K. Anantha Padmanabha Swamy)
Member (Judicial)